

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

D.A.120/88

Date of decision: 25.5.1993

Ajit Singh.

... Petitioner.

Versus

Central Provident Fund
Commissioner, N.Delhi
and ann.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. B.N. DHOUNDIYAL, MEMBER(A).

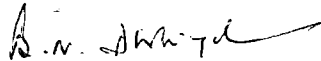
For the Petitioner. None.

For the Respondents. None.

JUDGEMENT (ORAL)

(Hon'ble Mr. Justice V.S. Malimath, Chairman)

None appears for either parties. Hence
dismissed.



(B.N. DHOUNDIYAL)
MEMBER(A)



(V.S. MALIMATH)
CHAIRMAN

'SRD'